Written Answers OCTOBER 19, 1982 Written Answers

be commissioned by the middle of 1983 between Chinsurah exchange and Calcutta telephone exchange when some junctions will be built-up between Chinsurah and Bhatpara for provide ing trouble free service.

THE STATE OF PURITIES SHIP

## Estimate power requirement in 1990

2592. PROF. RUP CHAND PAL: Will the Minister of ENERGY be pleased to state:

- (a) what will be the estimated total power requirement of our country in the year 1990;
- (b) how the estimated requirement is proposed to be fulfilled; and
- (c) how much progress we have already made in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIK-RAM MAHAJAN): (a) According to the 11th Annual Power Survey, the total power requirements of the country in the year 1989-90 would be 53545 MW.

(b) and (c) At the beginning of the Sixth Plan, the installed capacity in utilities was 28,448 MW. The Sixth Plan envisages an addition of 19666 MW to the installed capacity. Out of this, a capacity of 4918 MW has since been added. In addition, advance action on a number of power projects with benefits totalling to 19612 MW in Seventh Plan and 1143 MW in the Eighth Pian has already been taken and the works on this are under various stages of progress.

## Process of Manufacturing Isoprenaline Sulphate and Salbutamol Sulphate

2593. SHRI TARIQ ANWAR: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that process of manufacture of Isoprenaline Sulphate and Salbutamol Sulphate involve identical steps and also conform to almost identical criteria laid down by the Committee on High Technology.

(b) if so, how Salbutamol manufacture has been identified as involving high technology whereas Isoprenaline Sulphate manufacture has not been classified as involving high technology;

relicio de mistro anti ma dattor (d)

- (c) what are the reasons for such distinction and what action has been taken on the request of Indian manufacturers classifying Salbutamol Sulphate manufacture as involving low technology; and
- (d) what are the common criteria in the manufacture of the above two drugs out of the twelve criteria infied by the Committee on High Technology?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) to (c) The manufacture of Isoprenaline Sulphate from a penultimate stage by Burroughs Wellcome was adjudged by the High Level Committee as not involving high technology. The manufacture of Salbutamol by Glaxo from Phenol was found to be high technology. From the data available on the process of an Indian manufacturer for the manufacture of Sulbutamol from Aspirin they appear to conform to the criteria laid down by the High Technology Committee for qualifying as high technology.

(d) Does not arise.

## Manufacture of Trimethoprim by M/s. Burroughs Wellcome

2594. SHRI TARIQ ANWAR: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) what are the steps involved in the manufacture of Trimethoprim and what are the specific criteria that were taken into consideration to classify the manufacture of this drug by Burroughs Wellcome as involving high technology.
- (b) whether Indian companies were producing this drug from more basic stages and even from Gallic Acid;